

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

14(ND)12

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2018.**

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

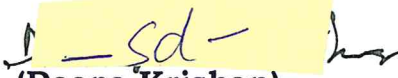
SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Suveni Bhagat, Advocate for the Petitioner

ORDER

Learned counsel for the petitioner has filed the compromise application on record. The same however is not annexed with the affidavit of the respondent, neither is he present in Court. Notice be issued to the respondent through counsel returnable on 19th of September, 2018. Dasti.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)